

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 136 of 2012 &
I.A.No. 253 of 2012

Dated: 21st February, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. Wardha Power Co. Ltd.

... Appellant(s)

Versus

Maharashtra State Electricity Distribution Co.
Ltd. & Anr.

....Respondent(s)

Counsel for the Appellant(s): Mr. Sanjay Sen
Mr. Hemant Singh

Counsel for the Respondent(s) : Ms. Ramni Taneja for R. 1

ORDER

The learned counsel for the Respondent No.1 has already filed her Written Submissions. The learned counsel for the Appellant is filing his Written Submissions today after serving copy on the other side.

Judgment is Reserved.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs